

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 11921/
IV-12-8/2000

Bilaspur, dated 1/12/2021

Copy of Endorsement No. 12090/3084/XXI-B/C.G./2021, dated 17-11-2021 issued by the Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nager, Raipur 492002 (C.G.) is forwarded to :-

1. Section Officer to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. The Director, Chhattisgarh State Judicial Academy, Bilaspur,
3. The Principal Judges/Judges, Family Court, Durg / Raipur / Bilaspur / Korba / Ambikapur / Raigarh/ Rajnandgaon/ Janjgir-Champa/Manendragarh(Koria)/Jagdalpur/Dhamtari/ Mahasamund /Kabirdham(Kawardha)/Uttar Bastar, Kanker /Jashpur/ Bemetara/ Kondagaon
4. The District and Sessions Judge, Rajnandgaon / Durg / Raipur / Bilaspur / Raigarh / Surguja (Ambikapur) / Jashpur / Dakshin Bastar (Dantewada) / Bastar (Jagdalpur) / Korba / Kabirdham (Kawardha) / Dhamtari / Janjgir-Champa / Koria (Baikunthpur) / Mahasamund / Uttar Bastar (Kanker)/ Baloda Bazar/ Balod/ Surajpur/ Kondagaon/ Bemetara/ Mungeli/ Balrampur (Ramanujganj)
5. The Special Judges (Atrocities), Rajnandgaon / Durg / Raipur / Bilaspur / Surguja (Ambikapur) / Bastar (Jagdalpur)/ Korba/ Raigarh/ Janjgir-Champa,
6. The Judge, Commercial Court (District Level), Yojna Bhawan, Nawa Raipur, Atal Nagar, Raipur (C.G.),
7. The Member Secretary to Chhattisgarh State Legal Services Authority, Bilaspur,
8. The Secretary to High Court Legal Services Committee, Bilaspur.
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur,
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur,
11. Section Officer (Pay bill/Pension-Pay Fixation), High Court of Chhattisgarh, Bilaspur,

for information and necessary action.

Encl. :- As above

13.12.2021
(R.P. DEWANGAN)
BUDGET OFFICER

*P. K. Sandeep
AG
31/12/21
AD*

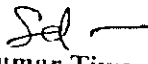
Government of Chhattisgarh
Law & Legislative Affairs Department
Mantralaya
Mahanadi Bhawan, Nawa Raipur, Atal Nagar
Raipur : 492002

//Order//

Nawa Raipur, Atal Nagar, Dated /11/2021

F.No./12089/3084/XXI-B /C.G./2021 :: Consequent to enhancement of rate of Dearness Allowance payable to Central Government officers/employees vide O.M. No. 1/4/2021-E-II(B) of Government of India, Ministry of Finance, Department of Expenditure, dated 25th October, 2021, the State Government, hereby, enhances the Dearness Allowance payable to the Judicial Officers of the State whose pay scale have been revised on the basis of 7th pay commission recommendations as an interim measure and to pensioner Judicial Officers and to Family Pensioners of late Judicial Officers of the State who are receiving Pension/Family Pension as per revised payscale (interim), from the existing rate of 28% to 31% with effect from 1st July, 2021.

By order and in the name of the
Governor of Chhattisgarh,


(Ram Kumar Tiwari)
Principal Secretary

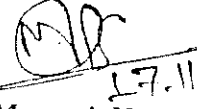
Government of Chhattisgarh
Law & Legislative Affairs Department
Nawa Raipur, Atal Nagar, Dated /11/2021

Endt. No./ 12090/3084/XXI-B /C.G./2021

Copy to :-

1. Registrar General, High Court of Chhattisgarh, Bilaspur.
2. Secretary, Government of Chhattisgarh, Finance Department, Mantralaya, Mahanadi Bhawan, New Raipur, Atal Nagar.
3. Secretary, General Administration Department, Mantralaya, Mahanadi Bhawan, New Raipur, Atal Nagar.
4. Accountant General Chhattisgarh, Vidhan Sabha Road, Raipur,
5. Legal Advisor to Governor, Governor's Secretariat, Raipur (C.G.),
6. Commissioner, Treasury and Accounts, Raipur, (C.G.)
7. Secretary, Chhattisgarh Human Rights Commission, Raipur.
8. Secretary, Chhattisgarh Public Service Commission, Raipur,
9. Registrar, Chhattisgarh State Consumer Redressal Commission, Raipur,
10. Director, Chhattisgarh State Judicial Academy, Bilaspur,
11. Member Secretary, Chhattisgarh State Legal Service Authority, Bilaspur,
12. Presiding Officer, State Transport Appellate Tribunal, Raipur, (C.G.)
13. Registrar, Chhattisgarh Arbitration Tribunal, Raipur.

14. Presiding Officer, Chhattisgarh Wakf Tribunal, Devendra Nagar, Raipur,
15. Presiding Officer, Chhattisgarh Land Acquisition, Rehabilitation and Resettlement Authority, Raipur,
16. Chairman, Chhattisgarh State Industrial Court, Ghadi Chowk, Raipur,
17. Secretary, Chhattisgarh Lok Ayog, Raipur,
18. Deputy Secretary to the Chief Secretary for perusal of the Chief Secretary,
19. Under Secretary, Raj Bhawan, Raipur, (C.G.)
20. Judge, Commercial Court (District Level), Atal Nagar, District Raipur, (C.G.)
21. Personal Secretary to the Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur,
22. Staff Officer to the Principal Secretary, Law for perusal of the Principal Secretary Law,
23. All Treasury Officers of the State of Chhattisgarh.
24. Under Secretary (Establishment/Accounts), Law and Legislative Affairs Department,
25. Deputy Director, Government Printing Press, in front of Indravati Bhawan, Atal Nagar for publishing in the forthcoming Gazette (Extra Ordinary).
26. Assistant General Manager, Regional Business Office-1, State Bank of India, Raipur for informing all the branches of State Bank of India,
27. Website Administrator, Law and Legislative Affairs Department, Mantralaya, for information and necessary action.


17.11.21
(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department